Annexure 3

Name of Corporate Debtor : Hindusthan National Glass & Industries Ltd.

Date of Commencement of CIRP: 21 October 2021

Pursuant to claims received and updated as on 22nd April 2022

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

	Name of creditor	Details of Claim Received		Details of Claim Admitted						of	Amount of any mutual	Amount of claim not	Amount of claim	Remark
SI No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		covered		% of voting Share in COC if applicable	conting ent claim	dues that may be	admitted	under verification	
	State Bank of India	03-Nov-21	58,31,65,246	12,66,33,37,294	Cash Credit	Note 1		No	38.19%	-	-	-		
			1,10,33,82,912		Term Loan 1	Note 1				-	-	-	6,29,98,148	
			3,46,77,72,811		Term Loan 2	Note 1				-	-	-		
1			1,26,10,08,905		Term Loan 3	Note 1				-	-	-		
			1,98,60,88,474		Term Loan 4	Note 1				-	-	-		
			4,32,49,17,095		Term Loan 5	Note 1				-	-	-		
			12,72,63,35,442	12,66,33,37,294						-	-	-	6,29,98,148	Note 4
	Canara Bank	29-Oct-21	40,69,87,432	40,69,87,432	Working Capital Loan	Note 1			5.40%	-	-	-	-	
2			1,38,25,37,794	1,38,25,37,794	Term Loan	Note 1		No		-	-	-	-	
			1,78,95,25,226	1,78,95,25,226						-	-	-	-	
	Bank of Baroda	05-Nov-21	46,46,40,858	46,46,40,858	Cash Credit	Note 1			No 1.40%		-	-		
3			46,46,40,858	46,46,40,858				No		-	-	-	-	
	Export-Import bank of India	05-Nov-21	59,55,93,904	1,19,11,87,279	Term Loan 1	Note 1				-	-	-	-	
4			59,55,93,375		Term Loan 2	Note 1		No	3.59%	-	-	-		
			1,19,11,87,279	1,19,11,87,279						-	-	-	-	
	DBS Bank Ltd, Singapore	05-Nov-21	4,23,50,87,943	4,23,50,87,943 4,23,50,87,943	External commercial	Note 1				_	-	-	-	
5			4,23,50,87,943					No	12.77%	-	-	-	-	
6	DBS Bank Ltd India	05-Nov-21	21,57,19,428		Short Term Loan	Note 1				-	-	-		
			78,31,030			Note 1		No	0.67%	-	- 1	-	-	
			48,483 22,35,98,941			Note 1		-		-		-		

7			2,76,81,04,647		For debt acquired from HDFC Bank Limited- EARC Trust SC-368	Note 1				-	-	-	-																																			
8	Edelweiss Asset Reconstruction Company Limited	17-Nov-21	28,81,66,842	28,81,66,842	For debt acquired from L&T Finance Limited - EARC Trust SC-367	Note 1			o 23.23%			-	-																																			
9			3,07,91,51,398	3,07,91,51,398	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)- EARC Trust SC-245	Note 1		No		-	-	-	-																																			
10																																						1,66,11,18,757		For debt acquired from Axis Bank Limited- EARC Trust SC-404	Note 1				-	-	-	9,56,91,764
		40 Nov. 04	7,79,65,41,643			Note 4				-	-	-	9,56,91,764																																			
11	Standard Chartered Bank	12-Nov-21	59,41,02,626 59,41,02,626		Working Capital Loan	Note 1		No	1.79%	-	-	-	<u>-</u>																																			
12	Life Insurance Corporation of India	22-Nov-21	2,60,06,51,694	2 60 06 51 604	Non Convertible	Note 1		No	7.84%	-	-	-	<u> </u>																																			
	<u> </u>		2,60,06,51,694	2,60,06,51,694						-	-	-	-																																			
13	Goldman Sachs International Bank	02-Dec-21	1,75,77,65,065		borrowing (ECb)	Note 1		No	5.10%	-	-	-	6,53,60,642																																			
14		 	1,75,77,65,065 1,79,177	1,69,24,04,423		1				-	-	- 1,79,177	6,53,60,642	Note 3 Note 2																																		
15	Rathi Brothers		1,79,177 59,366			 		No	-		-	59,366	<u> </u>	Note 2																																		
16		16-Nov-21	2,58,007	-						_	-	2,58,007	-	Note 2																																		
17			10,84,912	-		1				-	-	10,84,912	-	Note 2																																		
			15,81,462	-						-	-	15,81,462	-																																			
	Total		33,38,10,18,179	33,15,53,86,163					100.00%	-	-	15,81,462	22,40,50,554																																			

Note 1 - All financial creditors (From 1 to 13) have submitted claims along with details of security interest. The security interest and amounts under verification covered by secured interest is currently under verification.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - We have requested the lenders to provide us reference to the specific agreement clauses and/or their internal circulars for the penal interest charged along with the rates applied.

Note 4 - We have requested for clarifications from the lenders in relation to certain differences regarding the repayment amounts as recorded by the CD vis a vis the lenders. The said amount is currently under verification.